

MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING No.1/AM87
HELD ON 19.05.2021
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT

Meeting No. 1/87ALC1/202122 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 19.05.2021, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, UdyogBhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri NandLal, Consultant, DPIIT
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri O.P. Sharma, Consultant, D/o C&PC
- 5) Shri Dilip Kumar, DDG
- 6) Shri Pradeep Prakash Thapliyal, FTDO

Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

Manual Cases

The Committee approved the minutes of Norms Committee -VII Meeting No. 10/87 dated 06.01.2021 since uploaded on DGFT website.

Case No. A-98	M/s. Huhtmaki PPL Ltd.	HQ. F. No. 01/87/50/85/AM19	Rejected
NC No.1/22		RLA F. No. 03/94/40/960/AM18	
Dated: 19.05.2021		AA No. 0310819362 dated 22.02.2018	

Subject: Fixation of norms in respect of Advance Authorization No. 0310819362 dated 22.02.2018.

Decision: The committee noted that a deficiency letter was issued to firm on 01.12.2020 and reminder dated 08.03.2021. However, firm has not replied to it. Therefore, committee decided to reject the case.

Case No. A-99	M/s. Huhtmaki PPL Ltd.	HQ. F. No. 01/87/50/402/AM19	Rejected
NC No.1/22		RLA F. No. 03/94/40/117/AM19	
Dated: 19.05.2021		AA No. 0310821212 dated 24.05.2018	

Subject: Fixation of norms in respect of Advance Authorization No. 0310821212 dated 24.05.2018.

Decision: The committee noted that a deficiency letter was issued to firm on 01.12.2020 and reminder dated 08.03.2021. However, firm has not replied to it. Therefore, committee decided to reject the case.

Case No. A-100	M/s. Plastic Products Engineering Company	HQ. F. No. 01/87/50/513/AM20	Rejected
NC No.1/22		RLA F. No. 08/24/40/284/AM20	
Dated: 19.05.2021		AA No. 0810146828 dated 23.12.2019	

Subject: Fixation of norms in respect of Advance Authorization No. 0810146828 dated 23.12.2019.

Decision: The committee noted that a deficiency letter was issued to firm on 08.01.2020 and reminder dated 08.03.2021. However, firm has not replied to it. Therefore, committee decided to reject the case.

Case No. A-101	M/s. Sunlik Photovoltaic Pvt. Ltd.	HQ. F. No. 01/87/50/221/AM20	Rejected
NC No.1/22		RLA F. No. 31/83/40/53/AM20	
Dated: 19.05.2021		AA No. 3110067464 dated 05.07.2019	

Subject: Fixation of norms in respect of Advance Authorization No. 3110067464 dated 05.07.2019.

Decision: The committee noted that a deficiency letter was issued to firm on 08.01.2020 and reminder dated 08.03.2021. However, firm has not replied to it. Therefore, committee decided to reject the case.

Case No. A-102	M/s. G B Rubber Products	HQ. F. No. 01/87/50/198/AM16	Rejected
NC No.1/22		RLA F. No. 31/83/40/273/AM15	
Dated: 19.05.2021		AA No. 3110065508 dated 25.06.2015	

Subject: Fixation of norms in respect of Advance Authorization No. 3110065508 dated 25.06.2015.

Decision: The committee noted that a D/L was issued to firm on 08.01.2020 and reminder dated 08.03.2021. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.

Case No. A-103	M/s. Swastik Polymers	HQ. F. No. 01/87/50/112/AM19	Approved
NC No.1/22		RLA F. No. 05/24/40/28/AM19	
Dated: 19.05.2021		AA No. 0510406188 Dated 20.04.2018	

Subject: Fixation of norms in respect of Advance Authorization No. 0510406188 Dated 20.04.2018.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/050/112/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
EVA Injection Moulding Compound (EVA Compound) Superior Grade EC Series (In Various Colours)	87.500 MT	EVA Resin (Ethylene Vinyl Acetate)	77 MT
		Stablizer Hansa DIS T-4	1.925 MT
		Blowing Agent	1.995 MT
		D.C.P. (Dicumyl Peroxide)	1.076 MT

RA may take consequential action as per Policy / Procedures.

colours)		SBS (Styrene Butadiene Styrene)	8.160 MT
		Blowing Agent	3.978 MT
		Perkadox 14S-FL	1.999 MT

RA may take consequential action as per Policy / Procedures.

Case No. A-107	M/s. Swastik Polymers	HQ. F. No. 01/87/50/25/AM19	Approved
NC No.1/22		RLA F. No. 05/24/40/572/AM18	
Dated: 19.05.2021		AA No. 0510405616 Dated 12.02.2018	

Subject: Fixation of norms in respect of Advance Authorization No. 0510405616 Dated 12.02.2018.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/25/AM19, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PVC Compound - Phthalate Free	60MT	PVC Resin K. Value 65-68	34.80 MT
		DOTP (Di Octyl Terephthalate)	24.36 MT

RA may take consequential action as per Policy / Procedures.

Case No. A-108	M/s. Swastik Polymers	HQ. F. No. 01/87/171/38/AM21	Approved
NC No.1/22		RLA F. No. 05/24/040/00346/AM17	
Dated: 19.05.2021		AA No. 0510400229 Dated 24.10.2016	

Subject: Fixation of norms in respect of Advance Authorization No. 0510400229 Dated 24.10.2016.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/171/38/AM21, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PVC Compound Grade Soft for Gumboot (in various colours)	105MT	PVC Resin – K. Value 65-68	52.500 MT
		Di Octyl Phthalate (D.O.P)	39.900 MT
		Calcium Carbonate	4.200 MT
		Stablizer Hansa DIS T-4	0.788 MT

RA may take consequential action as per Policy / Procedures.

Case No. A-109	M/s. Swastik Polymers	HQ. F. No. 01/87/171/39/AM21	Approved
NC No.1/22		RLA F. No. 05/24/040/00351/AM17	
Dated: 19.05.2021		AA No. 0510400241 Dated 24.10.2016	

Subject: Fixation of norms in respect of Advance Authorization No. 0310819362 dated 22.02.2018.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/171/39/AM21, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
EVA injection Moulding Compound (EVA Compound) Superior Grade EC Series (in various colours)	105MT	EVA Resin (Ethylene Vinyl Acetate)	92.400 MT
		Stabalizer (Hansa DIS T-4)	2.310 MT
		Blowing Agent	2.394 MT
		D.C.P. (Dicumyl Peroxide)	1.291 MT

RA may take consequential action as per Policy / Procedures.

Case No. A-110	M/s. Swastik Polymers	HQ. F. No. 01/87/171/40/AM21	Approved
NC No.1/22		RLA F. No. 05/24/040/00232/AM17	
Dated: 19.05.2021		AA No. 0510399412 Dated 03.06.2016	

Subject: Fixation of norms in respect of Advance Authorization No. 0510399412 Dated 03.06.2016.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 01/87/171/40/AM21, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PVC Compound – Microlon Black (Shoe Sole Grade)	170MT	PVC Resin K. Value 65-68	85 MT
		Di Octyl Phthalate (D.O.P.)	68 MT
		Blowing Agent Cellcom SK 1	1.190 MT

RA may take consequential action as per Policy / Procedures.

Case No. A-111	M/s. Swastik Polymers	HQ. F. No. 01/87/171/41/AM21	Approved
NC No.1/22		RLA F. No. 05/24/040/00253/AM18	
Dated: 19.05.2021		AA No. 0510403971 Dated 08.09.2017	

Subject: Fixation of norms in respect of Advance Authorization No. 0510403971 Dated 08.09.2017.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 01/87/171/41/AM21, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PVC Compound – Microlon White (Shoe Sole Grade)	50MT	PVC Resin K. Value 65-68	25 MT
		Di Octyl Phthalate (D.O.P.)	20 MT
		Blowing Agent Cellcom SK 1	0.350 MT

RA may take consequential action as per Policy / Procedures.

Case No. A-112	M/s. Prime Progression Export & Services Pvt. Ltd.	HQ. F. No. 01/87/171/191/AM17	Status: Deferred
NC No.1/22		SEZ F. No. 1/24/2010:EOU:CSEZ	
Dated: 19.05.2021		AA No.	

Subject: Fixation of Standard Input-output Norms for the export product.

Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the firm on 19.03.2020. However, firm has not replied it. Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.

Case No. A-113 NC No.1/22 Dated: 19.05.2021	M/s. Precision Moulds & Dies Pvt. Ltd.	HQ. F. No. 01/87/50/361/AM18 RLA F. No. 05/24/40/234/AM18 AA No. 0510403912 dated 04.09.2017	Status: Deferred
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Subject: Re-consider the decision of NC Meeting No.5/87 dated 21.11.2017 in respect of Advance Authorization No.0510403912 dated 04.09.2017.

Decision: The committee considered the case as per agenda and noted that a DL was issued to the firm on 08.03.2021. However, firm has not replied the DL. Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.

Case No. A-114 NC No.1/22 Dated: 19.05.2021	M/s. Gujarat Fluoro Chemicals Ltd.	HQ. F. No. 01/87/50/128/AM20 RLA F. No. 34/24/40/344/AM19 AA No. 3410045162 dt.21.05.2019	Status: Deferred
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Subject: Fixation of norms in respect of Advance Authorization No. 3410045162 dt.21.05.2019.

Decision: The committee considered the case as per agenda and decided to call for the firm for personal hearing alongwith samples.

Case No. A-115 NC No.1/22 Dated: 19.05.2021	M/s. Dinman Polypacks Pvt. Ltd.	HQ. F. No. 01/87/50/619/AM20 RLA F. No. 02/24/40/196/AM20 AA No. 0210209794 dated 26.02.2020	Approved
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Subject: Fixation of norms in respect of Advance Authorization No. 0210209794 dated 26.02.2020.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/619/AM20, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Polypropylene Woven Leno Bags (Red)	1Kg	Polypropylene Granules	1.0311Kg
		Master Batch (Red)	0.0189Kg

RA may take consequential action as per Policy / Procedures.

Case No. A-116 NC No.1/22 Dated: 19.05.2021	M/s. Cleena Industries Pvt. Ltd.	HQ. F. No. 01/87/50/437/AM20 RLA F. No. 05/23/40/298/AM20 AA No. 0510412314 dated 31.10.2019	Approved
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Subject: Fixation of norms in respect of Advance Authorization No. 0510412314 dated 31.10.2019.

Decision: : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/437/AM20, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PVC Flex Banner Qty. by WT. 750000Kgs (Containing 18% Polyester fabric)	3409090Sq.meter	PVC Resin (Suspension Grade)- TH-1000, CGPC, LG, TPC	300000Kg
		Plastisizer- DOP	97500Kg
		Titanium Dioxide-B101	26250Kg
		Stabilizer- BCR-3610	30000Kg
		Polyester Warp Knitted Fabric (Relevant GSM)	141750Kg

RA may take consequential action as per Policy / Procedures.

Case No. A-117	M/s. Gujarat Flouro Chemicals Ltd.	HQ. F. No. 01/87/50/415/AM18	Status: Deferred
NC No. 1/22		RLA F. No. 34/24/40/77/AM18	
Dated: 19.05.2021		AA No. 3410043424 dated 30.08.2017	

Subject: Fixation of norms in respect of Advance Authorization No. 3410043424 dated 30.08.2017.

Decision: The committee considered the case as per agenda and decided to call for the firm for personal hearing alongwith samples.

Case No. A-118	M/s. Finotex Fibrecast Pvt. Ltd.	HQ. F. No. 01/87/50/394/AM14	Approved
NC No. 1/22		RLA F. No. 31/83/40/198/AM14	
Dated: 19.05.2021		AA No. 3110062306 dt.27.01.2014	

Subject: Fixation of norms in respect of Advance Authorization No. 311002306 dt.27.01.2014.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/394/AM14, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Piston Bush made out of Phenolic Moulding Compound of different size and part numbers Piston Disc Brake for Caliper	45206Kg	Phenolic Moulding compound (DUREZ 29502/30190). Thermosett Plastic	49726.6Kg

RA may take consequential action as per Policy / Procedures.

Case No. A-119	M/s. Finotex Fibrecast Pvt. Ltd.	HQ. F. No. 01/87/50/501/AM14	Approved
NC No. 1/22		RLA F. No. 31/83/40/234/AM14	
Dated: 19.05.2021		AA No. 3110062929 dated 04.03.2014	

Subject: Fixation of norms in respect of Advance Authorization No. 3110062929 dated 04.03.2014.

Decision: Based on the examination of the case of firm by Technical Expert (Consultant) in File No. 01/87/50/394/AM14, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Piston Bush made out of Phenolic Moulding Compound of different size and part numbers	49554Kg	Phenolic Moulding compound Grade DUREZ 30190E	54509.4Kg

RA may take consequential action as per Policy / Procedures.

ONLINE CASES

Case No.:1	Party Name: SHYAMALI EXPORT	Meet No/Date: 1/87-ALC1/2022 19.05.2021	Approved
HQ File : HQRNORM APPLY00000263AM22	RLA File : 04AA04009490 AM21	Lic.No/Date:0411000623 01/04/2021	
Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. HQRNORMAPPLY00000263AM22, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity
TABLE MAT 38 CM DIA (POLYPROPYLENE PLASTIC WITH ASSORTED COLOURS (103824 NOS))	6333Kg	POLYPROPYLENE TAPE	6460Kg
RA may take consequential action as per Policy / Procedures.			

Case No.:2

Party Name: BALKRISHNA INDUSTRIES LIMITED

Meet No/Date: 1/87-ALC1/2022 19.05.2021

Approved

HQRNORMAPPLY00113434 AM21

RLA File : 03AA04029433 AM21

Lic.No/Date:0311002483 25/03/2021

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY00003822AM22, the Committee decided to ratify following norms:-

Export Item	QTY	S.No.	Import Item	QTY
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel. (Total Quantity to be exported 4,751,500.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RS S)	19.086
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.462
		3	SYNTHETIC RUBBER: BUTADIENE RUBBER	3.012

	(BR)	
4	SYNTHETIC RUBBER: STYRENE BUTADIENE RUBBER SBR-1500/1502	12.483
5	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.799
6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
7	7A) CARBON BLACK FEED STOCK (CBFS)	43.690
8	NYLON TYRE CORD FABRIC (DIPPED)	0.010
9	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	10.953
10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.421
11	RUBBER CHEMICAL : ANTIOXIDANTS TMQ / TDQ / HS	0.448
12	RUBBER CHEMICAL : ANTIOXIDANTS	1.381
13	RUBBER CHEMICAL : ACCELERATOR	0.746
14	RUBBER CHEMICAL : RETARDERS	0.022
15	ZINC OXIDE	2.408
16	STEARIC ACID	0.368
17	MICROCRYSTALLINE PETROLEUM WAX	0.683
18	PRECIPITATED SILICA	2.128
19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CO	1.461


 दिलीप कुमार / DILIP KUMAR
 उप निरीक्षक (विशेष) कारगर/Dy. DGFT
 निदेश क्रमांक: एनएच/निदेशक/डिजीटी
 भारतीय सूक्ष्म उद्योग विभाग
 Ministry of Micro, Small & Medium Enterprises
 कारगर भवन, एनएच
 Udyog Bhawan, New Delhi

			CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
	20	PETROLEUM TACKIFIER RESIN	0.564	
	21	PHENOLIC TACKIFIER RESIN	0.733	
	22	INSOLUBLE SULPHUR	0.695	
	23	SILANE COUPLING AGENT	0.357	
	24	AGEING RESISTANCE CHEMICAL (PERKALIN-K-900 / HVA -2)	0.766	
	25	AGEING RESISTANCE CHEMICAL (HTS)	0.299	
	26	PROCESSING ADDITIVES	0.370	
	27	HOMOGENIZING AGENT	1.405	
	28	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.076	
	29	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190	
	30	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160	
	31	BLADDERS (in Nos.)	0.020	
	32	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200	
		TOTAL	120.396	

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II.
RA may take consequential action as per Policy / Procedures.

3	Case No.:3	Party Name: ARVIND LIMITED	Meet No/Date: 1/87-ALC1/2022 19.05.2021	Status: Deferred
	HQ File : HQRNORM	RLA File : 08AA04012708	Lic.No/Date:0811001142	

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 नूतनपुल एब एरियम मंदिर रोड
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली-110001
 Udyog Bhawan, New Delhi

APPLY00117261AM21	AM21	31/03/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

Case No.:4	Party Name: MARUTI TECHNO RUBBER PVT LTD	Meet No/Date:1/87-ALC1/2022 19.05.2021	Status: Deferred
4	HQ File : HQRNORM APPLY 00001013 AM22	RLA File : 05AA04043153 AM21	Lic.No/Date:0511002067 01/04/2021
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

Case No.:5	Party Name: EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2022 19.05.2021	Status: Deferred
5	HQ File : HQRNORMAPPLY 00113535AM21	RLA File : 03AA04031391 AM21	Lic.No/Date:0311002867 25/03/2021
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. All technical details as per Appendix 4E.			

Case No.:6	Party Name: RAPID ENGINEERING CO PVT LTD	Meet No/Date:1/87-ALC1/2022 19.05.2021	Status: Deferred
6	HQ File : HQRNORMAPPLY 00117704AM21	RLA File : 05AA04043395 AM21	Lic.No/Date:0511002027 31/03/2021
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1.WASTAGE DETAILS			
2.MATERIAL BALANCE BETWEEN IMPORT AND EXPORT TAKING IN TO ACCOUNT WASTAGE			
3 EXACT CHEMICAL NAME OF IMPORT ITEM NO.4			

Case No.:7	Party Name: SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2022 19.05.2021	Status: Deferred
7	HQ File : HQRNORM APPLY00003013AM22	RLA File : 03AA04032033 AM21	Lic.No/Date:0311002783 05/04/2021
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to			

the authorization holder for submission of the following information and deferred the case:-

1. SPECIFIC QUANTITY OF SPC TILES AND PVC TILES IN EXPORT.
2. COMPLETE TECH DETAILS AS PER APPENDIX 4E.
- 3 WASTAGE DETAILS.
- 4.SPECIFIC NAME OF IMPORT WHEREVER GENERIC NAME IS GIVEN.

Case No.:8

Party Name: SYNTHETIC
PACKERS PRIVATE
LIMITED

Meet No/Date: 1/87-
ALC1/2022 19.05.2021

Approved

HQ File : HQRNORMAPPLY
00113644AM21

RLA File :

Lic.No/Date:

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. HQRNORMAPPLY00113644AM21, the Committee decided to ratify the license as under:-

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Export item	Quantity	Import item	Quantity
Aluminium electrolytic Capacitors(PE FILM)	500MT	LDPE GRANULES	147 MT
		LLDPE GRANULES	172.77 MT
		ENHANCED POLYETHYLENE RESIN	168 MT
		BLACK MASTER BATCH	31.5 MT
		POLYULTRA MASTER BATCHES	4.77 MT

RA may take consequential action as per Policy / Procedures.

Case No.:9

Party Name: BALKRISHNA INDUSTRIES LIMITED

Meet No/Date:1/87-ALC1/2022 19.05.2021

Approved

HQ File : HQRNORM
APPLY00003822AM22

RLA File : 03AA04033734
AM21

Lic.No/Date:0311003042
05/04/2021

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM
APPLY00003822AM22, the Committee decided to ratify following norms:-

9

Export Item	Qty	S.No.	Import Items	Qty
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,000,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.391
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.672
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.837

4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.131
5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.723
6	CARBON BLACK	29.579
7	NYLON TYRE CORD FABRIC (DIPPED)	1.969
8	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.053
9	POLYESTER TYRE CORD FABRIC (DIPPED)	3.082
10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.878
11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
12	RUBBER CHEMICAL :ANTIOXIDANTS	1.346
13	RUBBER CHEMICAL :ACCELERATOR	0.681
14	RUBBER CHEMICAL :RETARDERS	0.124
15	ZINC OXIDE	1.784
16	STEARIC ACID	0.884
17	MICROCRYSTALLINE PETROLEUM WAX	0.877
18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.035
19	PHENOLIC TACKIFIER RESIN	0.636
20	INSOLUBLE SULPHUR	0.330
21	PROCESSING ADDITIVES	0.513
22	HOMOGENIZING AGENT	0.429
23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
 जूनियर प्रोफेशनल ऑफिस आफिसर/Dy. DGFT
 निदेशक, वस्त्रोद्योग, भारत निवेशादाय/DGFT
 इंडिया, नई दिल्ली, भारत
 भारत निवेशादाय, इंडिया
 100000, नई दिल्ली, भारत
 011-26101000, 26101001

		25	BLADDERS (Qty. in Nos.)	0.020
		26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	100.995

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II.

RA may take consequential action as per Policy / Procedures.

Case No.:10	Party Name: MARUTI TECHNO RUBBER PVT LTD	Meet No/Date: 1/87-ALC1/2022 19.05.2021	Status: Deferred
10 HQ File : HQRNORM APPLY00113853AM21	RLA File : 05AA04042256 AM21	Lic.No/Date:0511001949 25/03/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

Case No.:11	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: 1/87-ALC1/2022 19.05.2021	Approved
HQ File : HQRNORM APPLY00004070AM22	RLA File : 03AA04033927 AM21	Lic.No/Date:0311003043 06/04/2021	
Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY00004070AM22, the Committee decided to ratify following norms:-			

Export Item	QTY	S.No.	Import Items	Qty.
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel (Total Quantity to be exported 4,550,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	17.432
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	12.089
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.767
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	15.497
		5	HALO BUTYL RUBBER - CHLOROBUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.828
		6	CARBON BLACK	24.373
		7	NYLON TYRE CORD FABRIC (DIPPED)	0.008
		8	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	11.311

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विदेश व्यापार, सामंतिदेशाध्य/DGFT
मंत्रालय, भारत सरकार
Ministry of Commerce, Government of India
New Delhi

	9	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.857
	10	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.299
	11	RUBBER CHEMICAL :ANTIOXIDANTS	1.554
	12	RUBBER CHEMICAL :ACCELERATOR	0.770
	13	RUBBER CHEMICAL :RETARDERS	0.058
	14	ZINC OXIDE	2.572
	15	STEARIC ACID	0.544
	16	MICROCRYSTALLINE PETROLEUM WAX	0.631
	17	PRECIPITATED SILICA	0.699
	18	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	0.682
	19	PETROLEUM TACKIFIER RESIN	0.265
	20	PHENOLIC TACKIFIER RESIN	0.727
	21	INSOLUBLE SULPHUR	0.506
	22	SILANE COUPLING AGENT	0.117
	23	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.701
	24	AGEING RESISTANCE CHEMICAL (HTS)	0.310
	25	PROCESSING ADDITIVES	0.133
	26	HOMOGENIZING AGENT	0.585
	27	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.078
	28	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	29	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	30	BLADDERS (Qty. in Nos.)	0.020
	31	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND	0.200

			RELEASE)	
			TOTAL	100.963

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II.

RA may take consequential action as per Policy / Procedures.

Case No.:12 Party Name: BALKRISHNA INDUSTRIES LIMITED Meet No/Date:1/87-ALC1/2022 19.05.2021 Approved

HQ File : HQRNORM APPLY00111410AM21 RLA File : 03AA04029419AM21 Lic.No/Date:0311002470 23/03/2021

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY00111410AM21, the Committee decided to ratify following norms:-

Export Item	QTY	S.No.	Import Items	QTY
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide. (Total Quantity to be exported 5,415,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.909
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.081
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.005
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.043
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.248
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	46.689
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.990
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.045
		12	WIRE OF IRON OR NON-ALL	2.971

Dilip Kumar

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विदेश व्यापार मंडलनिदेशालय/DGFT
वणिज्य एवं उद्योग विभाग
Ministry of Commerce & Industry
सहायक भवन, प्लॉट नं. 10
Udyog Bhawan, Plot No. 10

		OY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	
13		RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.702
14		RUBBER CHEMICAL :ANTIOXIDANTS	0.904
15		RUBBER CHEMICAL :ACCELERATOR	0.551
16		RUBBER CHEMICAL :RETARDERS	0.109
17		ZINC OXIDE	1.919
18		STEARIC ACID	1.118
19		MICROCRYSTALLINE PETROLEUM WAX	0.804
20		PRECIPITATED SILICA	0.139
21		RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.730
22		PETROLEUM TACKIFIER RESIN	0.025
23		PHENOLIC TACKIFIER RESIN	0.524
24		INSOLUBLE SULPHUR	0.121
25		SILANE COUPLING AGENT	0.007
26		AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA-2)	0.004
27		PROCESSING ADDITIVES	0.481
28		HOMOGENIZING AGENT	0.050
29		MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
30		MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
31		BLADDERS (in Nos.)	0.020
32		ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

			TOTAL	118.61 5
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Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

Case No.:13	Party Name: YOGESHWAR POLYMERS	Meet No/Date:1/87-ALC1/2022 19.05.2021	Status: Deferred
HQ File : HQRNORM APPLY00113859AM21	RLA File : 08AA04012352 AM21	Lic.No/Date:0811001115 25/03/2021	
13	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1. AREA OF EXPORT IN SQ METER. 2 APPENDIX 4E WITH ALL TECH DETAILS. 3.SPECIFIC IMPORT ITEM AT S. NO. 2. 4.COMPLETE SPECIFICATION AND PERCENT SOLID CONTENT OF IMPORT ITEM NO 3 AND 4.		

Case No.:14	Party Name: MARUTI TECHNO RUBBER PVT LTD	Meet No/Date:1/87-ALC1/2022 19.05.2021	Status: Deferred
14	HQ File : HQRNORM APPLY00112510AM21	RLA File : 05AA04041299 AM21	Lic.No/Date:0511001917 24/03/2021
	Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.		

Case No.:15	Party Name: PIONEER POLYL EATHERS PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2022 19.05.2021	Status: Deferred
15	HQ File : HQRNORM APPLY00114449AM21	RLA File : 05AA04042649 AM21	Lic.No/Date:0511001962 26/03/2021
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1. ALL TECH DETAILS AS PER APPENDIX 4E. 2.PERCENTAGE WASTAGE CLAIMED ON EACH INPUT. 3.GSM OF IMPORT ITEM NO. 7 AND ITS NET CONTENT IN EXPORT.		

Case No.:16	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:1/87-ALC1/2022 19.05.2021	Approved
16			

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 विदेश व्यापार, मंत्रालय/Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

HQ File : HQRNORM
APPLY00113193AM21

RLA File : 03AA04029783
AM21

Lic.No/Date:0311002540
25/03/2021

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY00113193AM21, the Committee decided to ratify following norms:-

Export Item	QTY	S.No.	Import Item	QTY
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias - Nylon. (Total Quantity to be exported 5,576,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.489
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.352
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.063
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SB R-1500/1502	4.706
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.735
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	7A) CARBON BLACK FEED STOCK (CBFS)	48.430
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.878
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.100
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.367
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.494
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.917
		13	RUBBER CHEMICAL :ACCELERATOR	0.494
		14	RUBBER CHEMICAL :RETARDERS	0.097
		15	ZINC OXIDE	1.810
		16	STEARIC ACID	1.084
		17	MICROCRYSTALLINE PETROLEUM WAX	0.836

Dilip Kumar

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विदेश व्यापार महानिदेशालय/DGFT
राष्ट्रिय एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
समाचार भवन, नई दिल्ली
Udyog Bhawan, New Delhi

		18	PRECIPITATED SILICA	0.002
		19	RAE (Residual Aromatic Extra ct) OIL OR SIMILAR PRODUC TS IN WHICH THE WEIGHT OF THE AROMATIC CONSTI TUENTS EXCEEDS THAT OF THE NON AROMATIC CONS TITUENT, USED AS PLASTI CISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.312
		20	PHENOLIC TACKIFIER RESI N	0.199
		21	INSOLUBLE SULPHUR	0.101
		22	PROCESSING ADDITIVES	0.568
		23	HOMOGENIZING AGENT	0.001
		24	MOULD RELEASE PREPARA TION (INSIDE RELEASE)	0.190
		25	MOULD RELEASE PREPARA TION (OUTSIDE RELEASE)	0.160
		26	BLADDERS (in Nos.)	0.020
		27	ANTITACK RELEASE PREPA RATION (RUBBER COMPOU ND RELEASE)	0.200
			TOTAL	116.605

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II.

RA may take consequential action as per Policy / Procedures.

Case No.:17	Party Name: SUPREME POLYWEAVE PVT LTD	Meet No/Date:1/87- ALC1/2022 19.05.2021	Approved
HQ File : HQRNORM APPLY00114551AM21	RLA File : 03AA04032075 AM21	Lic.No/Date:0311002925 26/03/2021	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. HQRNORMAPPLY00113644AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
ARTICLES MADE OF POLYETHYLENE(CARRY BAGS / TSHIRT BAGS / SHOPPING BAGS)	150000Kg	HDPE GRANUALS	63000Kg
		MDPE GRANUALS	78750Kg
		LLDPE GRANUALS	11025Kg
		LDPE GRANUALS	4725Kg

RA may take consequential action as per Policy / Procedures.

18 Case No.:18	Party Name: BALKRISHNA	Meet No/Date:1/87-	Status:
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 निर्यात व्यापार प्रशासनालय/DGFT
 नवम मंजरी एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

	INDUSTRIES LIMITED	ALC1/2022 19.05.2021	Deferred
HQ File : HQRNORM APPLY00113425AM21	RLA File : 03AA04029429 AM21	Lic.No/Date:0311002469 25/03/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

Case No.:19	Party Name: RISHI FIBC SOLUTIONS PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2022 19.05.2021	Status: Deferred
HQ File : HQRNORM APPLY00116623AM21	RLA File : 07AA04011106 AM21	Lic.No/Date:0711000804 30/03/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.			
2. WASTAGE CLAIMED FOR EACH IMPORT ITEM.			
3. COMPLETE SPECIFICATION OF IMPORT ITEM NO 4 AND 5 AND THEIR NETT CONTENT IN EXPORT.			

Case No.:20

Party Name: BALKRISHNA INDUSTRIES LIMITED

Meet No/Date:1/87-ALC1/2022 19.05.2021

Approved

HQ File : HQRNORM
APPLY00087816AM21

RLA File : 03AA04020424
AM21

Lic.No/Date:0311001557
19/02/2021

Decision: Based on the technical comments of DPIIT furnished in File No. HQRNORM
APPLY00113193AM21, the Committee decided to ratify following norms:-

20

Export Item	QTY	S. No	Description	QTY
New Pneumatic Tyres of Rubber, Other, A. Bias - Nylon, Nylon and Aramide. (Total Quantity to be exported 616,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.344
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	29.423
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.367
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.808
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	7.686

Dilip Kumar

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निर्यात व्यापार महानिदेशालय/DGFT
वणिज्य एवं उद्योग विभाग
Ministry of Commerce & Industry
उद्योग भवन, एन. सिटी
Udyog Bhawan, New Delhi

6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
7	7A) CARBON BLACK FEED STOCK (CBFS)	48.274
8	NYLON TYRE CORD FABRIC (DIPPED)	5.970
9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.099
10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.620
11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.513
12	RUBBER CHEMICAL :ANTIOXIDANTS	0.923
13	RUBBER CHEMICAL :ACCELERATOR	0.460
14	RUBBER CHEMICAL :RETARDERS	0.087
15	ZINC OXIDE	2.174
16	STEARIC ACID	1.205
17	MICROCRYSTALLINE PETROLEUM WAX	0.801
18	PRECIPITATED SILICA	0.474
19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.783
20	PHENOLIC TACKIFIER RESIN	0.194
21	INSOLUBLE SULPHUR	0.097
22	PROCESSING ADDITIVES	0.702
23	HOMOGENIZING AGENT	0.001
24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
26	BLADDERS in nos.	0.020

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
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विदेश व्यापार महानिदेशालय/DGFT
नया दिल्ली
20/04/2019

		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	116.575

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

21	Case No.: 21	Party Name: SNF (INDIA) PRIVATE LIMITED	Meet No/Date: 1/87-ALC1/2022 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY00092283AM21	RLA File : 26AA04001587 AM21	Lic.No/Date: 2611000084 25/02/2021	
	Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {DNM}) for examination and deferred the case.			

22	Case No.:22	Party Name: EASTMAN RECLAMATIONS	Meet No/Date: 1/87-ALC1/2022 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY00096369AM21	RLA File :	Lic.No/Date:	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
	1. To submit NOC from MOEF & CC for the import of USED BUTYL TUBES with declaration that the said NOC has not been used in import of scrap under Import Licence granted Restricted Category import.			
	2. Complete calculation of requirement of all the raw materials with indicating wastage separately both for imported and indigenous.			

23	Case No.:23	Party Name: JAYSHRI PROPACK PRIVATE LIMITED	Meet No/Date: 1/87-ALC1/2022 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY00098889AM21	RLA File : 08AA04011021 AM21	Lic.No/Date: 0811000929 08/03/2021	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
	1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E			
	2. WASTAGE CLAIMED FOR EACH IMPORT ITEM			

24	Case No.:24	Party Name: PLASTIBLENDS INDIA LIMITED	Meet No/Date: 1/87-ALC1/2022 19.05.2021	Approved
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HQ File : HQRNORM
APPLY00105089AM21

RLA File : 03AA04029903
AM21

Lic.No/Date:0311002539
17/03/2021

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. HQRNORMAPPLY00105089AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
FILLED COMPOUND PP- POLYWHITE 94WS(FILLED COMPOUND PP- POLYWHITE 94WS (CONTAINING21+/-1 PERCENT PP COPOLYMER 6+/-1 PERCENT TITANIUM DIOXIDE AND 73+/-1 PERCENT CALCIUM CARBONATE)	100000Kg	POLYPROPYLENE COPOLYMER	21420Kg
		TITANIUM DIOXIDE	6120Kg
		CALCIUM CARBONATE	74460Kg

RA may take consequential action as per Policy / Procedures.

Case No.:25	Party Name: DOSHION POLY SCIENCE PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2022 19.05.2021	Status: Deferred
25 HQ File : HQRNORM APPLY00107083AM21	RLA File : 08AA04011931 AM21	Lic.No/Date:0811001084 19/03/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:26	Party Name: INDOFIL INDUSTRIES LIMITED	Meet No/Date:1/87- ALC1/2022 19.05.2021	Status: Deferred
26 HQ File : HQRNORM APPLY00089101AM21	RLA File : 03AA04024943 AM21	Lic.No/Date 0311001936 22/02/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E			
2. WASTAGE CLAIMED FOR EACH IMPORT ITEM			
3.DETAILS OF INDIGENOUS INPUT WITH QUANTITY			

Case No.:27	Party Name: SNF (INDIA) PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2022 19.05.2021	Status: Deferred
27 HQ File : HQRNORM APPLY00092292AM21	RLA File : 26AA04001512 AM21	Lic.No/Date:2611000085 25/02/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {DNM}) for examination and deferred the case.			

28 Case No.:28	Party Name: EXPANDED POLYMER SYSTEMS	Meet No/Date:1/87- ALC1/2022 19.05.2021	Status: Deferred
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Dr. P. Kumar

डिप्टी कमर/DEEPTI KUMAR
उप निदेशक निर्यात व्यापार/Dy. DGFT
निदेश व्यापार प्रशासन/निदेश/DGFT
भारत सरकार, नयाँ दिल्ली
Ministry of Commerce & Industry
Government of India, New Delhi
Deputy Director, New Delhi

	PRIVATE LIMITED		
HQ File : HQRNORM APPLY 00096643AM21	RLA File : 03AA04023372 AM21	Lic.No/Date:0311001733 04/03/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. All technical details as per Appendix 4E.			

Case No.:29	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:1/87- ALC1/2022 19.05.2021	Status: Deferred
29 HQ File : HQRNORM APPLY00099252 AM21	RLA File : 03AA04026181 AM21	Lic.No/Date:0311002130 09/03/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

Case No.:30	Party Name: DOSHION POLYSCIENCE PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2022 19.05.2021	Status: Deferred
30 HQ File : HQRNORM APPLY00105103AM21	RLA File : 08AA04011932 AM21	Lic.No/Date:0811001047 17/03/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:31	Party Name: DOSHION POLYSCIENCE PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2022 19.05.2021	Status: Deferred
31 HQ File : HQRNORM APPLY00108546AM21	RLA File : 08AA04011506 AM21	Lic.No/Date:0811001076 22/03/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant {DNM}) for examination and deferred the case.			

Case No.:32	Party Name: TINNA RUBBER AND INFRASTRUCTURE LIMITED	Meet No/Date:1/87- ALC1/2022 19.05.2021	Status: Deferred
32 HQ File : HQRNORM 00089368AM21	RLA File : 05AA04034962 AM21	Lic.No/Date:0511001395 22/02/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. To submit NOC from Ministry of Environment, Forest & Climate Change for the import of USED			

RUBBER TYRE SCRAP (CUT IN THREE PIECES/SHREDS) with declaration that the said NOC has not been used in import of Rubber scrap under Import Licence granted in Restricted Category.
2. Complete calculation of requirement of all the raw materials (both for imported and indigenous) with indicating wastage separately.

33	Case No.:33	Party Name: SNF (INDIA) PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2022 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY00092296AM21	RLA File : 262404000022 AM21	Lic.No/Date:2611000086 25/02/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

34	Case No.:34	Party Name: AVIGIRI URETHANE & RUBBER INDUSTRIES PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2022 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY00096784AM21	RLA File : 07AA04009475 AM21	Lic.No/Date:0711000596 04/03/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Manufacturing Process indicating stage wise wastage of raw materials. 2. Net import content of imported and indigenous raw materials in the export product. 3. Complete calculation of requirement of raw materials (both imported and indigenous) in manufacturing the export item, indicating separately wastage of each raw material. 4. Production of export item vis a vis consumption of raw materials for the last three years duly certified by Chartered Accountant.				

35	Case No.:35	Party Name: STIC ON PAPERS PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2022 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY00099689AM21	RLA File : 09AA04005524 AM21	Lic.No/Date:0911000473 09/03/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Manufacturing Process indicating stage wise wastage of raw materials, giving function of raw materials in export item. 2. Net import content of imported and indigenous raw materials in the export product giving complete calculation of requirement of raw materials (both imported and indigenous) in manufacturing the export item, indicating separately wastage of each raw material. 3. Production of export item vis a vis consumption of raw materials for the last three years duly certified by Chartered Accountant.				

Case No.:36	Party Name: NISHANT MOULDINGS PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2022 19.05.2021	Approved								
HQ File : HQRNORM APPLY000105419AM21	RLA File : 07AA04010286 AM21	Lic.No/Date: 0711000699 17/03/2021									
36 Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. HQRNORMAPPLY00105089AM21, the Committee decided to ratify the license as under:- <table border="1"> <thead> <tr> <th>Export item</th> <th>Quantity</th> <th>Import item</th> <th>Quantity</th> </tr> </thead> <tbody> <tr> <td>PET PREFORMS(PET PREFORMS)</td> <td>66 MT</td> <td>PET RESIN</td> <td>67.20MT</td> </tr> </tbody> </table> RA may take consequential action as per Policy / Procedures.				Export item	Quantity	Import item	Quantity	PET PREFORMS(PET PREFORMS)	66 MT	PET RESIN	67.20MT
Export item	Quantity	Import item	Quantity								
PET PREFORMS(PET PREFORMS)	66 MT	PET RESIN	67.20MT								

Case No.:37	Party Name: DOSHION POLYSCIENCE PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2022 19.05.2021	Status: Deferred
37	HQ File : HQRNORM APPLY000108548AM21	RLA File : 08AA04011512 AM21	Lic.No/Date:0811001077 22/03/2021
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:38	Party Name: AXARDEEP POLYMERS PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2022 19.05.2021	Status: Deferred
HQ File : HQRNORM APPLY00090871AM21	RLA File : 34AA04002678 AM21	Lic.No/Date:3411000248 24/02/2021	

38 Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.
2. WASTAGE CLAIMED FOR EACH IMPORT ITEM.
- 3.DETAILS OF INDIGENOUS INPUT WITH QUANTITY.

Case No.:39	Party Name: FISHFA RUBBERS LIMITED	Meet No/Date:1/87- ALC1/2022 19.05.2021	Status: Deferred
HQ File : HQRNORM APPLY00092356AM21	RLA File : 24AA04004282 AM21	Lic.No/Date:2411000267 25/02/2021	
39	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-		
	1. To submit NOC from MOEF & CC for the import of USED RUBBER TYRE SCRAP (CUT IN THREE PCS/SHREDS)with declaration that the said NOC has not been used in import of Rubber scrap under Import Licence granted in Restricted Category.		

2. Complete calculation of requirement of all the raw materials (both for imported and indigenous) with indicating wastage separately.

Case No.:40	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:1/87-ALC1/2022 19.05.2021	Status: Deferred
40	HQ File : HQRNORM APPLY00096983AM21	RLA File : 03AA04026452 AM21	Lic.No/Date:0311002107 04/03/2021
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

Case No.:41	Party Name: TINNA RUBBER AND INFRASTRUCTURE LIMITED	Meet No/Date:1/87-ALC1/2022 19.05.2021	Status: Deferred
41	HQ File : HQRNORM APPLY00099747AM21	RLA File : 05AA04038612 AM21	Lic.No/Date:0511001640 09/03/2021
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. To submit NOC from Ministry of Environment, Forest & Climate Change for the import of USED RUBBER TYRE SCRAP (CUT IN THREE PIECES/SHREDS) with declaration that the said NOC has not been used in import of Rubber scrap under Import Licence granted in Restricted Category.			
2. Complete calculation of requirement of all the raw materials (both for imported and indigenous) with indicating wastage separately.			

Case No.:42	Party Name: BIHANI MANUFACTURING COMPANY PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2022 19.05.2021	Status: Deferred
42	HQRNORM APPLY00105479AM21	RLA File : 05AA04040090 AM21	Lic.No/Date:0511001747 17/03/2021
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.			
2. WASTAGE CLAIMED FOR EACH IMPORT ITEM.			
3.DETAILS OF IND INPUT WITH QUANTITY.			

Case No.:43	Party Name: KLJ POLYMERS AND CHEMICALS LIMITED	Meet No/Date:1/87-ALC1/2022 19.05.2021	Status: Deferred
43			

HQ File : HQRNORM APPLY00109001AM21	RLA File : 05AA04039171 AM21	Lic.No/Date:0511001853 22/03/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1.ALL TECHNICAL DETAILS AS PER APPENDIX 4E.			
2. DETAILS OF OTHER INDIGENOUS INPUT WITH QUANTITY.			
3. WASTAGE CLAIMED FOR EACH INPUT.			

Case No.:44	Party Name: EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date: 1/87- ALC1/2022 19.05.2021	Status: Deferred
44 HQ File : HQRNORM APPLY00091348AM21	RLA File : 03AA04025556 AM21	Lic.No/Date:0311001989 24/02/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. All technical details as per Appendix 4E.			

Case No.:45	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date: 1/87- ALC1/2022 19.05.2021	Status: Deferred
45 HQ File : HQRNORMAPPLY 00092765AM21	RLA File : 03AA04025734 AM21	Lic.No/Date:0311002048 26/02/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

Case No.:46	Party Name: SYNTHETIC PACKERS PRIVATE LIMITED	Meet No/Date: 1/87- ALC1/2022 19.05.2021	Status: Deferred
46 HQ File : HQRNORM APPLY00097772AM21	RLA File : 07AA04009642 AM21	Lic.No/Date:0711000612 05/03/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1.ALL TECHNICAL DETAILS AS PER APPENDIX 4E.			
2.DETAILS OF OTHER INDIGENOUS INPUT WITH QUANTITY.			
3. WASTAGE CLAIMED FOR EACH INPUT.			
4.NETT CONTENT OF NYLON IN EXPORT.			
5.EXACT NAME OF IMPORT ITEM NO 4 WITH CATALOUGE AND ITS CONTENT IN EXPORT.			

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक निर्यात व्यापार/Dy. DGFT
 निर्यात व्यापार महानिदेशालय/DGFT
 वणिज्य एवं वाणिज्य मंत्रालय
 Ministry of Commerce & Industry
 जलियाँ बाजार, नई दिल्ली
 Udyog Bhawan, New Delhi

47	Case No.:47	Party Name: VINYL TUBES PRIVATE LTD	Meet No/Date:1/87-ALC1/2022 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY00100056AM21	RLA File : 05AA04032781 AM21	Lic.No/Date:0511001384 09/03/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1.ALL TECHNICAL DETAILS AS PER APPENDIX 4E.				
2.DETAILS OF OTHER INDIGENOUS INPUT WITH QUANTITY.				
3. WASTAGE CLAIMED FOR EACH INPUT.				

48	Case No.:48	Party Name: SWASTIK POLYMERS	Meet No/Date:1/87-ALC1/2022 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY00105527 AM21	RLA File : 05AA04040358 AM21	Lic.No/Date:0511001776 17/03/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1.ALL TECHNICAL DETAILS AS PER APPENDIX 4E.				
2.DETAILS OF OTHER INDIGENOUS INPUT WITH QUANTITY.				
3. WASTAGE CLAIMED FOR EACH INPUT.				

49	Case No.:49	Party Name: SRI RAMKARTHC POLYMERS PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2022 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY00091874AM21	RLA File : 32AA04006338 AM21	Lic.No/Date:3211000532 25/02/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				

50	Case No.:50	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:1/87-ALC1/2022 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00094466AM21	RLA File : 03AA04026277 AM21	Lic.No/Date:0311002067 01/03/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				

51	Case No.:51	Party Name: CREST SPECIALITY RESINS PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2022 19.05.2021	Status: Deferred
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दिलीप कुमार/DILIP KUMAR
उप महाविदेशीय विदेश व्यापार/Dy. DGFT
विदेश व्यापार महाविभाग/DGFT
भारतीय एवं विदेशी उद्योग
Ministry of Commerce & Industry
समाप्त पृष्ठ 2, पृष्ठ 3, 4
1/3/2022 10:00:00 AM

HQ File : HQRNORM
APPLY 00097836AM21

RLA File : 08AA04010615
AM21

Lic.No/Date:0811000915
05/03/2021

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. All technical details as per Appendix 4E.

Case No.:52

Party Name: VINYL TUBES
PRIVATE LTD

Meet No/Date:1/87-
ALC1/2022 19.05.2021

Status:
Deferred

HQ File : HQRNORM
APPLY 00100058
AM21

RLA File : 05AA04038531
AM21

Lic.No/Date:0511001652
09/03/2021

52 Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.
2. DETAILS OF OTHER INDIGENOUS INPUT WITH QUANTITY.
3. WASTAGE CLAIMED FOR EACH INPUT.

Case No.:53

Party Name: S M I COATED
PRODUCTS PRIVATE
LIMITED

Meet No/Date:1/87-
ALC1/2022 19.05.2021

Status:
Deferred

HQ File : HQRNORM
APPLY 00105716AM21

RLA File : 03AA04029701
AM21

Lic.No/Date:0311002614
18/03/2021

Decision : Committee considered the case as per agenda and decided to refer to DPIIT for examination and deferred the case.

Case No.:54

Party Name: BALKRISHNA
INDUSTRIES LIMITED

Meet No/Date:1/87-
ALC1/2021 19.05.2021

Approved

HQ File : HQRNORM
APPLY 00087686
AM21

RLA File : 03AA04020257
AM21

Lic.No/Date:0311001549
19/02/2021

54 Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00087686AM21, the Committee decided to ratify following norms:-

Export Item	QTY	Sr. No.	Import Items	QTY
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 7,430,000.00)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.740
		2	NATURAL RUBBER-TECHNIC ALLY SPECIFIED NATURAL RUBBER (TSNR)	17.339

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
का सहायक निदेश अधिकारी/Dy. DGFT
निदेश शाखा, आयात निर्यात विभाग
भारतीय आयात निर्यात प्राधिकरण
नई दिल्ली-110002

|kgs)

3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.926
4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.158
5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.466
6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
7	7A) CARBON BLACK FEED STOCK (CBFS)	53.817
8	NYLON TYRE CORD FABRIC (DIPPED)	2.054
9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.009
11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.872
12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.474
13	RUBBER CHEMICAL :ANTIOXIDANTS	1.352
14	RUBBER CHEMICAL :ACCELERATOR	0.685
15	RUBBER CHEMICAL :RETARDERS	0.130
16	ZINC OXIDE	1.808
17	STEARIC ACID	0.889
18	MICROCRYSTALLINE PETROLEUM WAX	0.882
19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.090
20	PHENOLIC TACKIFIER RESIN	0.636

Dilip Kumar
 दिनेश कुमार/DILIP KUMAR
 सचिव महाविद्यालय दिनेश व्यापार/Dy. DGFT
 दिनेश व्यापार महानिदेशालय/DGFT
 एफ.डी.सी. बिल्डिंग, फ्लोरोम भवन-ए
 सी.आर.पी. रोड, लखनऊ-२०० ०१५
 U.P., INDIA, PIN CODE - 200 015

		21	INSOLUBLE SULPHUR	0.292
		22	PROCESSING ADDITIVES	0.514
		23	HOMOGENIZING AGENT	0.443
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		26	BLADDERS in nos.	0.020
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	125.198

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

Case No.:55	Party Name: GUJARAT FLUOROchemicals LIMITED	Meet No/Date:1/87-ALC1/2021 19.05.2021	Status: Deferred
HQ File : HQRNORM APPLY 00091974 AM21	RLA File : 34AA04002631 AM21	Lic.No/Date:3411000260 25/02/2021	
55 Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1.ALL TECHNICAL DETAILS AS PER APPENDIX 4E 2.DETAILS OF OTHER INDIGENOUS INPUT WITH QUANTITY 3. WASTAGE CLAIMED FOR EACH INPUT 4. EXPORT PRODUCT IS NOT CLEAR WHETHER IT IS FLOORING OR OTHERWISE 5.DETAILED MANUFACTURING PROCESS FROM STARTING RAW MATERIAL 6.DETAILED CHEMICAL REACTION WITH MOL.WT AND YIELD PERCENTAGE IF CHEMICAL REACTION INVOLVED (Personal hearing)			

Case No.:56	Party Name: ESWAR RUBBER PRODUCTS PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2021 19.05.2021	Status: Deferred
HQ File : HQRNORM APPLY 00096141 AM21	RLA File : 32AA04006535 AM21	Lic.No/Date:3211000564 03/03/2021	
56 Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1. To submit NOC from MOEF & CC for the import of EPDM RUBBER SHEET SCRAP with declaration that the said NOC has not been used in import of Rubber scrap under Import Licence granted in Restricted Category, if any.			

Dilip Kumar

डिलीप कुमार/DILIP KUMAR
 सचिव, विदेश व्यापार/By. DGFT
 निदेशावली, कार्यालय/OGFT
 10, बंगला रोड, नया दिल्ली-110002
 मो. 9811 123456, 9811 123457
 ईमेल: dgft@nic.nic.in

2. Complete calculation of requirement of all the raw materials (both for imported and indigenous) with indicating wastage separately.

57	Case No.:57	Party Name: JAYSHRI PROPACK PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2021 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00098229AM21	RLA File : 08AA04010419 AM21	Lic.No/Date:0811000767 05/03/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.				
2. DETAILS OF OTHER INDIGENOUS INPUT WITH QUANTITY.				
3. WASTAGE CLAIMED FOR EACH INPUT.				
4. DETAILED MANUFACTURING PROCESS WITH WASTAGE AT EACH STEP OF MANUFACTURING.				
58	Case No.:58	Party Name: VINYL TUBES PRIVATE LTD	Meet No/Date:1/87- ALC1/2021 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00100801 AM21	RLA File : 05AA04039028 AM21	Lic.No/Date:0511001682 10/03/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1.ALL TECHNICAL DETAILS AS PER APPENDIX 4E.				
2.DETAILS OF OTHER INDIGENOUS INPUT WITH QUANTITY.				
3. WASTAGE CLAIMED FOR EACH INPUT.				
59	Case No.:59	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2021 19.05.2021	Approved
	HQ File : HQRNORM APPLY 00105718AM21	RLA File : 03AA04029382 AM21	Lic.No/Date:031100261 1 18/03/2021	

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विशेष व्यापार/Dy. DGFT
विदेश व्यापार समन्वयकालय/DGFT
व्यापार एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
एन.ए. रोड, नई दिल्ली
New Delhi

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORMAPPLY 00105718AM21, the Committee decided to ratify following norms:-

EXPORT ITEM	QTY	IMPORT ITEMS	Qty. Recommended per Kg of Export
RUBBER COMPOUNDED SHEETS	500000 Kgs	1. NATURAL RUBBER SVR 3L	0.136
		2. EPDM RUBBER	0.250
		3. SYNTHETIC RUBBER SBR - SE RIES 1500	0.180
		4. CARBON BLACK	0.090
		5. ZINC OXIDE	0.020
		6. ANTIOXIDANT	0.004
		7. ACCELERATORS	0.005
		8. CROSS LINKING AGENT : HUD E F 333	0.004
		9. TITANIUM DI-OXIDE	0.025

RA may take consequential action as per Policy / Procedures.

60	Case No.:60	Party Name: SOHAN LAL SHANTILAL JAIN	Meet No/Date:1/87- ALC1/2021 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00087812AM21	RLA File : 03AA04021433 AM21	Lic.No/Date:0311001884 19/02/2021	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
	1. To submit NOC from Ministry of Environment, Forest & Climate Change for the import of Old & Used Tyre scrap/ Pairings scrap of rubber with declaration that the said NOC has not been used in import of Rubber scrap under Import Licence granted in Restricted Category, if any. 2. Complete calculation of requirement of all the raw materials (both for imported and indigenous) with indicating wastage separately.			

61	Case No.:61	Party Name: RAPID ENGINEERING CO PVT LTD	Meet No/Date:1/87- ALC1/2021 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00092118AM21	RLA File : 05AA04035913 AM21	Lic.No/Date:0511001450 25/02/2021	
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to			

the authorization holder for submission of the following information and deferred the case:-

1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.
2. DETAILS OF OTHER INDIGENOUS INPUT WITH QUANTITY.
3. WASTAGE CLAIMED FOR EACH INPUT.
4. DETAILED MANUFACTURING PROCESS WITH WASTAGE AT EACH STEP OF MANUFACTURING.

62	Case No.:62 HQ File : HQRNORM APPLY00096295AM21	Party Name: TINNA RUBBER AND INFRASTRUCTURE LIMITED RLA File : 05AA04037132 AM21	Meet No/Date:1/87- ALC1/2021 19.05.2021 Lic.No/Date:0511001532 03/03/2021	Status: Deferred
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1. To submit NOC from MOEF & CC for the import of USED RUBBER TYRE SCRAP (CUT IN THREE PCS/SHREDS) with declaration that the said NOC has not been used in import of Rubber scrap under Import Licence granted in Restricted Category. 2. Complete calculation of requirement of all the raw materials (both for imported and indigenous) with indicating wastage separately.			

63	Case No.:63 HQ File : HQRNORM APPLY 00098255AM21	Party Name: STYLO TABLEWARES RLA File : 24AA04004520 AM21	Meet No/Date:1/87- ALC1/2021 19.05.2021 Lic.No/Date:2411000302 05/03/2021	Status: Deferred
	Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E. 2. DETAILS OF OTHER INDIGENOUS INPUT WITH QUANTITY. 3. WASTAGE CLAIMED FOR EACH INPUT. 4. DETAILED MANUFACTURING PROCESS WITH WASTAGE AT EACH STEP OF MANUFACTURING. 5. WHY FOR SINGLE EXPORT ITEM SAME IMPORT ITEM REQUIRED AT THREE PLACES.			

64	Case No.:64 HQ File : HQRNORM APPLY 00102188AM21	Party Name: ARMOR PLAST LIMITED RLA File : 07AA04009953 AM21	Meet No/Date:1/87- ALC1/2021 19.05.2021 Lic.No/Date:0711000668 12/03/2021	Status: Transferred
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Decision : The committee considered the case as per agenda and decided to refer/transfer the case to Norms Committee-1 for examination the case.

Case No.:65	Party Name: OCEAN THERMOPLASTIC ELASTOMERS	Meet No/Date:1/87-ALC1/2021 19.05.2021	Status: Deferred
65 HQ File : HQRNORM APPLY 00106268AM21	RLA File : 05AA04040617 AM21	Lic.No/Date:0511001803 18/03/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

Case No.:66

Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED

Meet No/Date:1/87-ALC1/2021 19.05.2021

Approved

HQ File : HQRNORM APPLY 00069634AM21

RLA File : 03AA04019877 AM21

Lic.No/Date:0311001164 25/01/2021

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORMAPPLY 00069634AM21, the Committee decided to ratify following norms:-

EXPORT ITEMS	QTY	IMPORT ITEMS	Qty. Recommended per Kg of export
General Purpose Relevant Natural Rubber and Synthetic Rubber Based Rubber Compounded Sheet	400000 Kgs	1. NATURAL RUBBER	0.250
		2. SYNTHETIC RUBBER SBR	0.125
		3. ZINC OXIDE – ACTIVE C-30	0.021
		4. CARBON BLACK	0.125
		5. ANTIOXIDANT	0.005
		6. ACCELERATORS	0.005
		7. GUM ROSIN	0.012
		8. BONDING AGENT – SI 69	0.007

RA may take consequential action as per Policy / Procedures.

67 Case No.:67	Party Name: SNF (INDIA) PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2021 19.05.2021	Status: Deferred
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Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप सहायक निदेशक निदेश खाता/Dy. DGFT
 निदेश खाता / सहायक निदेशक
 निदेश खाता एवं उद्योग विभाग
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

HQ File : HQRNORM APPLY 00071913AM21	RLA File : 26AA04001510 AM21	Lic.No/Date:2611000061 28/01/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:68	Party Name: KUMAR ARCH TECH PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2021 19.05.2021	Status: Deferred
HQ File : HQRNORM APPLY 00074498AM21	RLA File : 13AA04005745 AM21	Lic.No/Date:1311000127 01/02/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
68	1.ALL TECHNICAL DETAILS AS PER APPENDIX 4E. 2.DETAILS OF OTHER INDIGENOUS INPUT WITH QUANTITY. 3. WASTAGE CLAIMED FOR EACH INPUT. 4.DETAILED MANUFACTURING PROCESS WITH WASTAGE AT EACH STEP OF MANUFACTURING.		

Case No.:69	Party Name: MPD INDUSTRIES PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2021 19.05.2021	Status: Deferred
69	HQ File : HQRNORM APPLY 00077143AM21	RLA File : 56AA04001479 AM21	Lic.No/Date:5611000100 04/02/2021
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
	1. All technical details as per Appendix 4E.		

Case No.:70	Party Name: FARCOM CABLE SYSTEMS PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2021 19.05.2021	Status: Deferred
70	HQ File : HQRNORM APPLY 00080990 AM21	RLA File :07AA04007922 AM21	Lic.No/Date:0711000462 10/02/2021
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
	1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E. 2. DETAILS OF OTHER INDIGENOUS INPUT WITH QUANTITY.		

3. WASTAGE CLAIMED FOR EACH INPUT.

4.DETAILED MANUFACTURING PROCESS WITH WASTAGE AT EACH STEP OF MANUFACTURING.

71	Case No.:71	Party Name: MEHTA STONE CONSORTIUM	Meet No/Date:1/87-ALC1/2021 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00082865AM21	RLA File : 05AA04030325 AM21	Lic.No/Date:0511001238 12/02/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				

72	Case No.:72	Party Name: LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2021 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00070566 AM21	RLA File : 03AA04020394 AM21	Lic.No/Date:0311001240 27/01/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				

73	Case No.:73	Party Name: HALDIA PETROCHEMICALS LIMITED	Meet No/Date:1/87-ALC1/2021 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00073155AM21	RLA File : 02AA04008172 AM21	Lic.No/Date:0211000235 29/01/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to C&PC for examination and deferred the case.				

74	Case No.:74	Party Name: SUNLEX FABRICS PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2021 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00074636 AM21	RLA File : 24AA04003545 AM21	Lic.No/Date:2411000179 01/02/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.				
2. PERCENTAGE WASTAGE FOR EACH OF INPUT.				
3. MANUFACTURING PROCESS STAG WISE INDICATING WASTAGE AT EACH STAGE OF MANUFACTURE.				

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| Case No.:75 | PartyName:INTERNATIONAL
CONVEYORS LTD. | Meet No/Date:1/87-
ALC1/2021 19.05.2021 | Status:
Deferred |
| HQ File : HQRNORM
APPLY 00077318
AM21 | RLA File : 03AA04021991
AM21 | Lic.No/Date:0311001475
05/02/2021 | |
- Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-
1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.
 - 75 2. PERCENTAGE WASTAGE FOR EACH OF INPUT.
 3. MANUFACTURING PROCESS STAG WISE INDICATING WASTAGE AT EACH STAGE OF MANUFACTURE.
 4. DETAILS OF INDIGENOUS INPUT WITH QUANTITY.
 5. MATERIAL BALANCE BETWEEN IMPORT AND EXPORT TAKING IN TO ACCOUNT PROCESS WASTAGE.
 6. WEIGHT PER SQ. METER FOR EACH TYPE OF EXPORT WITHOUT FASTNER.

- | | | | | |
|----|--|---------------------------------------|--|------------------|
| 76 | Case No.:76 | Party Name: TOT TYRES PRIVATE LIMITED | Meet No/Date:1/87-ALC1/2021 19.05.2021 | Status: Deferred |
| | HQ File : HQRNORM APPLY 00081098AM21 | RLA File : 05AA04029662 AM21 | Lic.No/Date:0511001194 10/02/2021 | |
| | Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case. | | | |

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|---|---|--|--|---------------------|
| 77 | Case No.:77 | Party Name: ASTRAL POLY
TECHNIK LIMITED | Meet No/Date:1/87-
ALC1/2021 19.05.2021 | Status:
Deferred |
| | HQ File : HQRNORM
APPLY 00084234
AM21 | RLA File: 08AA04009429
AM21 | Lic.No/Date:0811000670
15/02/2021 | |
| Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- | | | | |

1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.
2. PERCENTAGE WASTAGE FOR EACH OF INPUT.
3. MANUFACTURING PROCESS STAG WISE INDICATING WASTAGE AT EACH STAGE OF MANUFACTURE.
4. DETAILS OF INDIGENOUS INPUT WITH QTY.
5. MATERIAL BALANCE BETWEEN IMPORT AND EXPORT TAKING IN TO ACCOUNT PROCESS WASTAGE 4.SPEC.NAME AND CATALOGUE OF STABILIZER AT S. NO.3 AND 6 OF IMPORT.

78	Case No.:78	Party Name: MEHTA STONE CONSORTIUM	Meet No/Date: 1/87-ALC1/2021 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00070894AM21	RLA File : 05AA04026030 AM21	Lic.No/Date:0511000948 27/01/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.				

79	Case No.:79	Party Name: WACKER METROARK CHEMICALS PRIVATE LIMITED	Meet No/Date: 1/87-ALC1/2021 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00073158AM21	RLA File : 02AA04008290 AM21	Lic.No/Date:0211000243 29/01/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to C&PC for examination and deferred the case.				

80	Case No.:80	Party Name: KLJ POLYMERS AND CHEMICALS LIMITED	Meet No/Date: 1/87-ALC1/2021 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00075491AM21	RLA File : 05AA04027347 AM21	Lic.No/Date:0511001044 02/02/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E. 2. PERCENTAGE WASTAGE FOR EACH OF INPUT. 3. MANUFACTURING PROCESS STAG WISE INDICATING WASTAGE AT EACH STAGE OF MANUFACTURE. 4. DETAILS OF INDIGENOUS INPUT WITH QUANTITY. 5. MATERIAL BALANCE BETWEEN IMPORT AND EXPORT TAKING IN TO ACCOUNT PROCESS WASTAGE.				

	Case No.:81	Party Name: VISION PRODUCTS PRIVATE LIMITED	Meet No/Date: 1/87-ALC1/2021 19.05.2021	Status: Deferred
81	HQ File : HQRNORM APPLY 00077674AM21	RLA File : 34AA04002177 AM21	Lic.No/Date:3411000181 05/02/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.				

	Case No.:82	Party Name: TOYOMO ADVANCED MATERIALS	Meet No/Date: 1/87-ALC1/2021 19.05.2021	Status: Deferred
82	HQ File : HQRNORM APPLY 00081166AM21	RLA File : 34AA04001848 AM21	Lic.No/Date:3411000090 10/02/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. Net import content in the export item. 2. Complete calculation for the requirement of both imported and indigenous items for the manufacture of export item indicating separately wastage of all the raw materials. 3. Specification of export item and giving specific name with specification of import items.				

	Case No.:83	Party Name: TIME TECHNOPLAST LIMITED	Meet No/Date: 1/87-ALC1/2021 19.05.2021	Status: Deferred
83	HQ File : HQRNORM APPLY 00084869AM21	RLA File : 039504000398 AM21	Lic.No/Date:0311001719 16/02/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E. 2. PERCENTAGE WASTAGE FOR EACH OF INPUT. 3. MANUFACTURING PROCESS STAG WISE INDICATING WASTAGE AT EACH STAGE OF MANUFACTURE. 4. DETAILS OF INDIGENOUS INPUT WITH QUANTITY. 5. MATERIAL BALANCE BETWEEN IMPORT AND EXPORT TAKING IN TO ACCOUNT PROCESS WASTAGE. 6. DETAILED TECH SPEC OF IMPORT ITEM 7,8,15,16.				

84	Case No.:84	Party Name: BULK LIQUID SOLUTIONS PRIVATE	Meet No/Date: 1/87-ALC1/2021 19.05.2021	Status: Deferred
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दिनेश कुमार / ANIL KUMAR
 ज्य. सहायक निदेशक निर्यात प्रमोशन
 निदेशक निदेशक निर्यात प्रमोशन
 निदेशक निदेशक निर्यात प्रमोशन
 Ministry of Commerce & Industry
 उद्योग प्रमोशन, नई दिल्ली
 Udyog Bhawan, New Delhi

	LIMITED		
HQ File : HQRNORM APPLY 00070964 AM21	RLA File : 07AA04007567 AM21	Lic.No/Date:0711000371 27/01/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.			
2. PERCENTAGE WASTAGE FOR EACH OF INPUT.			
3. MANUFACTURING PROCESS STAG WISE INDICATING WASTAGE AT EACH STAGE OF MANUFACTURE.			
4.DETAILS OF INDIGENOUS INPUT WITH QUANTITY.			
5. MATERIAL BALANCE BETWEEN IMPORT AND EXPORT TAKING IN TO ACCOUNT PROCESS WASTAGE.			
6. BASE POLYMER OF IMPORT ITEM LIQUID LINER FILM AND ITS THICKNESS.			
7. SIZE AND SPECIFICATION OF COREX BOARD.			
8. SIZE AND THICKNESS OF OF IMPORT ITEM NO. 5.			

Case No.:85	Party Name: VISION PRODUCTS PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2021 19.05.2021	Status: Deferred
85 HQ File : HQRNORM APPLY00073689AM21	RLA File : 34AA04002182 AM21	Lic.No/Date:3411000176 30/01/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. All technical details as per Appendix 4E.			

Case No.:86	Party Name: SAGAR POLYTECHNIK LIMITED	Meet No/Date:1/87- ALC1/2021 19.05.2021	Status: Deferred
86 HQ File : HQRNORM APPLY 00075656AM21	RLA File : 24AA04003294 AM21	Lic.No/Date:2411000190 02/02/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:87	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:1/87- ALC1/2021 19.05.2021	Approved
87 HQ File : HQRNORM APPLY 00078831AM21	RLA File: 03AA04018210 AM21	Lic.No/Date:0311001528 08/02/2021	

Decision : Based on the technical comments of DPIIT furnished in File No. HQRNORM APPLY 00078831AM21, the Committee decided to ratify following norms:-

Export Item	QTY	Sr. No.	Import Items	QTY
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide. (Total Quantity to be exported 3,610,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.795
		2	NATURAL RUBBER-TECHNIC ALLY SPECIFIED NATURAL RUBBER (TSNR)	21.909
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.081
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.005
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.043
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / ROMO BUTYL RUBBER (BIIR)	0.248
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	46.689
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.990
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.045
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.971
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.702
		14	RUBBER CHEMICAL :ANTIOXIDANTS	0.904
		15	RUBBER CHEMICAL :ACCELERATOR	0.551
		16	RUBBER CHEMICAL :RETARDERS	0.109
		17	ZINC OXIDE	1.919

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
उप सहायक निदेशक निदेश व्यापार/Dy. DGFT
विदेश व्यापार भवन/विदेश व्यापार
मंत्रालय एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

	18	STEARIC ACID	1.118
	19	MICROCRYSTALLINE PETROLEUM WAX	0.804
	20	PRECIPITATED SILICA	0.139
	21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.730
	22	PETROLEUM TACKIFIER RESIN	0.025
	23	PHENOLIC TACKIFIER RESIN	0.524
	24	INSOLUBLE SULPHUR	0.121
	25	SILANE COUPLING AGENT	0.007
	26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.004
	27	PROCESSING ADDITIVES	0.481
	28	HOMOGENIZING AGENT	0.050
	29	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	30	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	31	BLADDERS in nos.	0.020
	32	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
		TOTAL	118.615

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

Case No.:88	Party Name: B R SPECIALITIES LLP	Meet No/Date:1/87-ALC1/2021 19.05.2021	Status: Deferred
88 HQ File : HQRNORM APPLY 00081227AM21	RLA File: 33AA04002641 AM21	Lic.No/Date:3311000111 10/02/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			

1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E .
2. PERCENTAGE WASTAGE FOR EACH OF INPUT.
3. MANUFACTURING PROCESS STAG WISE INDICATING WASTAGE AT EACH STAGE OF MANUFACTURE.
4. DETAILS OF INDIGENOUS INPUT WITH QUANTITY.
5. MATERIAL BALANCE BETWEEN IMPORT AND EXPORT TAKING IN TO ACCOUNT PROCESS WASTAGE.
6. DETAILED SPECIFICATION OF EXPORT AND IMPORT.

Case No.:89	Party Name: VARUN BEVERAGES LIMITED	Meet No/Date:1/87-ALC1/2021 19.05.2021	Status: Approved
HQ File : HQRNORM APPLY 00085045AM21	RLA File: 05AA04031709 AM21	Lic.No/Date:0511001304 16/02/2021	
89 Decision : Based on the examination of the case of firm by Technical Expert (Consultant) in File No. HQRNORMAPPLY00000263AM22, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity
POLYETHYLENE STRETCH FILM (SINGLE LAYER PACKAGING MATERIAL)	200MT	LDPE GRANULES	103MT
		LLDPE GRANULES	99MT
RA may take consequential action as per Policy / Procedures.			

Case No.:90	Party Name: KLJ POLYMERS AND CHEMICALS LIMITED	Meet No/Date:1/87-ALC1/2021 19.05.2021	Status: Deferred
HQ File : HQRNORM APPLY 00071037AM21	RLA File: 05AA04024488 AM21	Lic.No/Date:0511000922 27/01/2021	
90 Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.			
2. PERCENTAGE WASTAGE FOR EACH OF INPUT.			
3. MANUFACTURING PROCESS STAGE WISE INDICATING WASTAGE AT EACH STAGE OF MANUFACTURE.			
4. DETAILS OF INDIGENOUS INPUT WITH QUANTITY.			
5. MATERIAL BALANCE BETWEEN IMPORT AND EXPORT TAKING IN TO ACCOUNT PROCESS WASTAGE.			
6.NETT CONTENT OF EVA IN EXPORT & SPECIFIC NAME AND CATALOUGE OF AT S. NO3 AND 6 OF IMPORT.			

Dr. P. Kumar
 दिलीप कुमार / DILIP KUMAR
 उप महाविदेशीय विदेश व्यापार/ Dy. DGFT
 विदेश व्यापार महाविदेशीय/ DGFT
 Ministry of Commerce & Industry
 उद्योग भवन, नया दिल्ली
 Udyog Bhawan, New Delhi

Case No.:91	Party Name: VISION PRODUCTS PRIVATE LIMITED	Meet No/Date: 1/87-ALC1/2021 19.05.2021	Status: Deferred
91 HQ File : HQRNORM APPLY 00073697AM21	RLA File: 34AA04002179 AM21	Lic.No/Date:3411000177 30/01/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. All technical details as per Appendix 4E.			

Case No.:92	Party Name: SAGAR POLYTECHNIK LIMITED	Meet No/Date: 1/87-ALC1/2021 19.05.2021	Status: Deferred
92 HQ File : HQRNORM APPLY 00075657 AM21	RLA File: 24AA04003296 AM21	Lic.No/Date:2411000189 02/02/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:93	Party Name: BALKRISHNA INDUSTRIESLIMITED	Meet No/Date: 1/87-ALC1/2021 19.05.2021	Approved	
HQ File : HQRNORM APPLY 00079262AM21	RLA File: 03AA04018232 AM21	Lic.No/Date:031100154 7 08/02/2021		
Decision : Based on the examination of the case of firm by DPIIT in File No. HQRNORMAPPLY00079262AM21, the Committee decided to ratify the license as under:-				
Export Item	QTY	S. No	Import Items	QTY
93 New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias - Nylon. (Total Quantity to be exported 5,576,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.489
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.352
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.063
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SB R-1500/1502	4.706
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.735
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	7A) CARBON BLACK FEED STOCK (CBFS)	48.430

			TOTAL	116.605
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Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

Case No.:94	Party Name: BOTHARA AGRO EQUIPMENTS PVT LTD	Meet No/Date: 1/87- ALC1/2021 19.05.2021	Status: Deferred
HQ File : HQRNORM APPLY 00082632AM21	RLA File: 31AA04006154 AM21	Lic.No/Date:3111000159 12/02/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
94 1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.			
2. PERCENTAGE WASTAGE FOR EACH OF INPUT.			
3. MANUFACTURING PROCESS STAG WISE INDICATING WASTAGE AT EACH STAGE OF MANUFACTURE.			
4.DETAILS OF INDIGENOUS INPUT WITH QUANTITY			

Case No.:95	PartyName:ATUL LIMITED	Meet No/Date:1/87- ALC1/2021 19.05.2021	Status: Deferred
95 HQ File : HQRNORM APPLY 00086601AM21	RLA File: 08AA04009041 AM21	Lic.No/Date:0811000720 18/02/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert Consultant (DNM) for examination and deferred the case.			

Case No.:96	Party Name: SNF (INDIA) PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2021 19.05.2021	Status: Deferred
96 HQ File : HQRNORM APPLY 00071626AM21	RLA File: 26AA04001581 AM21	Lic.No/Date:2611000059 28/01/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert Consultant for examination and deferred the case.			

Case No.:97	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2021 19.05.2021	Approved
97 HQ File : HQRNORM APPLY 00074192AM21	RLA File: 03AA04020324 AM21	Lic.No/Date:0311001237 01/02/2021	

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप निदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार निदेशालय/DGFT
 कृषि एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Decision : Based on the examination of the case of firm by DPIIT in File No. HQRNORMAPPLY00074192AM21, the Committee decided to ratify the license as under:-

EXPORT ITEMS	QTY	IMPORT ITEMS	Qty. Recommended per Kg of Export
RUBBER FLOOR COVERINGS & MATS	900000 Kgs	1. NATURAL RUBBER	0.315
		2. SYNTHETIC RUBBER SBR - 1502	0.145
		3. ZINC OXIDE	0.021
		4. ANTIOXIDANT	0.007
		5. ACCELERATORS - CBS	0.008
		6. CARBON BLACK	0.070
		7. GUM ROSIN	0.007
		8. TITANIUM DI-OXIDE	0.025
		9. SILANE BONDING AGENT SI- 69	0.003
		10. BASE OIL T-110	0.012
		11. CONSUMABLES : SILICON EMULSION	0.004

RA may take consequential action as per Policy / Procedures.

Case No.:98	Party Name:EASTMAN RECLAMATIONS	Meet No/Date: 1/87- ALC1/2021 19.05.2021	Status: Deferred
HQ File : HQRNORM APPLY 00075755AM21	RLA File:	Lic.No/Date:	
98 Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- 1. To submit NOC from MOEF & CC for the import of USED BUTYL TUBES with declaration that the said NOC has not been used in import of scrap under Import Licence granted Restricted Category import. 2. Complete calculation of requirement of all the raw materials with indicating wastage separately both for imported and indigenous.			

Case No.:99	Party Name: SERVEWELL HOUSEHOLD APPLIANCES	Meet No/Date:1/87- ALC1/2021 19.05.2021	Status: Deferred
HQ File : HQRNORM APPLY 00079415AM21	RLA File: 24AA04003840 AM21	Lic.No/Date:2411000217 08/02/2021	

Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.
- 99 2. PERCENTAGE WASTAGE FOR EACH OF INPUT.
3. MANUFACTURING PROCESS STAG WISE INDICATING WASTAGE AT EACH STAGE OF MANUFACTURE.
4. DETAILS OF INDIGENOUS INPUT WITH QUANTITY.
5. MATERIAL BALANCE BETWEEN IMPORT AND EXPORT TAKING IN TO ACCOUNT PROCESS WASTAGE.
6. WHY SAME IMPORT ITEM IS APPLIED AT 3 PLACES FOR SINGLE EXPORT ITEM.

Case No.:100	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:1/87-ALC1/2021 19.05.2021	Approved
HQ File : HQRNORM APPLY 00082729AM21	RLA File: 03AA04017879 AM21	Lic.No/Date:0311001558 12/02/2021	
Decision: Based on the examination of the case of firm by DPIIT in File No. HQRNORMAPPLY00082729AM21, the Committee decided to ratify the license as under:-			

Export Item	QTY	Sr. No.	Import Items	QTY
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, C. Radials - Nylon and Polyester. (Total Quantity to be exported 616,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.923
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.453
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.307
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR -1500/1502	10.875
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.442
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	7A) CARBON BLACK FEED STOCK (CBFS)	53.325

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8	NYLON TYRE CORD FABRIC (DIPPED)	3.495
9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051
10	POLYESTER TYRE CORD FABRIC (DIPPED)	2.938
11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.983
12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.482
13	RUBBER CHEMICAL :ANTIOXIDANTS	1.207
14	RUBBER CHEMICAL :ACCELERATOR	0.632
15	RUBBER CHEMICAL :RETARDERS	0.126
16	ZINC OXIDE	1.772
17	STEARIC ACID	0.876
18	MICROCRYSTALLINE PETROLEUM WAX	0.828
19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.124
20	PHENOLIC TACKIFIER RESIN	0.569
21	INSOLUBLE SULPHUR	0.240
22	PROCESSING ADDITIVES	0.463
23	HOMOGENIZING AGENT	0.303
24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
26	BLADDERS in nos.	0.020
27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Dilip Kumar

दिलीप कुमार/DILIP KUMAR
 उप निदेशक विदेश व्यापार/Dy. DGFT
 निदेश व्यापार समन्वित्वकालय/DGFT
 नवित्वय एवं सशरीर सशरीर
 Ministry of Commerce & Industry
 गल्लर गल्लर, गल्लर गल्लर
 Gdypg Gdypg, Gdypg Gdypg

			TOTAL	124.984
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Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

Case No.:101	Party Name: EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2021 19.05.2021	Status: Deferred
101 HQ File : HQRNORM APPLY 00087571AM21	RLA File: 03AA04023963 AM21	Lic.No/Date:0311001826 19/02/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert Consultant (DNM) for examination and deferred the case.			

Case No.:102	Party Name: INDOFIL INDUSTRIES LIMITED	Meet No/Date:1/87-ALC1/2021 19.05.2021	Status: Deferred
HQ File : HQRNORM APPLY 00071791AM21	RLA File: 03AA04020426 AM21	Lic.No/Date:0311001270 28/01/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.			
102	2. PERCENTAGE WASTAGE FOR EACH OF INPUT.		
	3. MANUFACTURING PROCESS STAG WISE INDICATING WASTAGE AT EACH STAGE OF MANUFACTURE.		
	4. DETAILS OF INDIGENOUS INPUT WITH QUANTITY.		
	5. MATERIAL BALANCE BETWEEN IMPORT AND EXPORT TAKING IN TO ACCOUNT PROCESS WASTAGE.		

Case No.:103	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2021 19.05.2021	Approved
HQ File : HQRNORM APPLY 00074194AM21	RLA File: 03AA04020322 AM21	Lic.No/Date:0311001234 01/02/2021	
103	Decision : Based on the examination of the case of firm by DPIIT in File No. HQRNORMAPPLY00074194AM21, the Committee decided to ratify the license as under:-		
EXPORT ITEMS	QTY	IMPORT ITEMS	Qty. Recommended per Kg of Export

GENERAL PURPOSE RELEVANT NATURAL RUBBER & SYNTHETIC RUBBER BASED RUB BER COMPOUNDED S HEETS	500000 Kgs	1. NATURAL RUBBER	0.225
		2. SYNTHETIC RUBBER SBR	0.125
		3. ZINC OXIDE - ACTIVE C-30	0.018
		4. CARBON BLACK	0.125
		5. ANTIOXIDANT : KUMANOX 6 PPD	0.005
		6. ACCELERATORS : CBS	0.005
		7. MISC. CHEMICALS : STEA RIC ACID	0.008

RA may take consequential action as per Policy / Procedures.

104	Case No.:104	Party Name: COATALL FILMS PRIVATE LIMITED	Meet No/Date: 1/87- ALC1/2021 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00076266AM21	RLA File: 03AA04021919 AM21	Lic.No/Date: 0311001473 03/02/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.				
2. PERCENTAGE WASTAGE FOR EACH OF INPUT.				
3. MANUFACTURING PROCESS STAG WISE INDICATING WASTAGE AT EACH STAGE OF MANUFACTURE.				
4. DETAILS OF INDIGENOUS INPUT WITH QUANTITY.				
5.MATERIAL BALANCE BETWEEN IMPORT AND EXPORT TAKING IN TO ACCOUNT PROCESS WASTAGE.				
6. NETT CONTENT OF IMPORT ITEM NO.1 AND 2 IN EXPORT.				
7. CATALOUGE AND SOLID CONTENT OF S. NO 3 OF IMPORT.				

105	Case No.:105	Party Name: SUPER SIGN INDUSTRIES	Meet No/Date: 1/87- ALC1/2021 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00080136AM21	RLA File: 05AA04029857 AM21	Lic.No/Date: 0511001195 09/02/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter				

Dilip Kumar

दिलीप कुमार / DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार भाग/विदेशीय/ DGFT
राष्ट्रीय एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
संलग्न भवन, नई दिल्ली
Udyog Bhawan, New Delhi

to the authorization holder for submission of the following information and deferred the case:-

1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.
2. PERCENTAGE WASTAGE FOR EACH OF INPUT.
3. MANUFACTURING PROCESS STAGE WISE INDICATING WASTAGE AT EACH STAGE OF MANUFACTURE.
4. DETAILS OF INDIGENOUS INPUT WITH QUANTITY.
5. MATERIAL BALANCE BETWEEN IMPORT AND EXPORT TAKING IN TO ACCOUNT PROCESS WASTAGE.
6. GSM OF FABRIC AT S. NO.1 OF IMPORT AND ITS CONTENT IN EXPORT ON WEIGHT BASIS.
7. WEIGHT OF EXPORT.

Case No.:106

Party Name: BALKRISHNA INDUSTRIES LIMITED

Meet No/Date:1/87-ALC1/2021 19.05.2021

Approved

HQ File : HQRNORM APPLY 00082731AM21

RLA File: 03AA04019760 AM21

Lic.No/Date:0311001141 12/02/2021

Decision : Based on the examination of the case of firm by DPIIT in File No. HQRNORMAPPLY00082731AM21, the Committee decided to ratify the license as under:-

106

Export Item	QTY	Sr. No.	Import Items	QTY
. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel. (Total Quantity to be exported 1,462,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.086
		2	NATURAL RUBBER-TECHNIC ALLY SPECIFIED NATURAL RUBBER (TSNR)	11.462
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.012
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR -1500/1502	12.483
		5	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BII R)	1.799
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	7A) CARBON BLACK FEED STOCK (CBFS)	43.690

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 मंत्रालय एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

8	NYLON TYRE CORD FABRIC (DIPPED)	0.010
9	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	10.953
10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.421
11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.448
12	RUBBER CHEMICAL :ANTIOXIDANTS	1.381
13	RUBBER CHEMICAL :ACCELERATOR	0.746
14	RUBBER CHEMICAL :RETARDERS	0.022
15	ZINC OXIDE	2.408
16	STEARIC ACID	0.368
17	MICROCRYSTALLINE PETROLEUM WAX	0.683
18	PRECIPITATED SILICA	2.128
19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.461
20	PETROLEUM TACKIFIER RESIN	0.564
21	PHENOLIC TACKIFIER RESIN	0.733
22	INSOLUBLE SULPHUR	0.695
23	SILANE COUPLING AGENT	0.357
24	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA - 2)	0.766
25	AGEING RESISTANCE CHEMICAL (HTS)	0.299
26	PROCESSING ADDITIVES	0.370
27	HOMOGENIZING AGENT	1.405
28	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.076

		29	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		30	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		31	BLADDERS in nos.	0.020
		32	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	120.396

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

Case No.:107	Party Name: R R KABEL LIMITED	Meet No/Date:1/87-ALC1/2021 19.05.2021	Status: Deferred
HQ File : HQRNORM APPLY 00069620AM21	RLA File: 03AA04019976 AM21	Lic.No/Date:0311001175 25/01/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.			
107	2. PERCENTAGE WASTAGE FOR EACH OF INPUT.		
3. MANUFACTURING PROCESS STAG WISE INDICATING WASTAGE AT EACH STAGE OF MANUFACTURE.			
4. DETAILS OF INDIGENOUS INPUT WITH QUANTITY.			
5. MATERIAL BALANCE BETWEEN IMPORT AND EXPORT TAKING IN TO ACCOUNT PROCESS WASTAGE.			
6. SPECIFIC NAME OF FILLER AND STABILIZER AT S. NO 3 AND 4 OF IMPORT.			

Case No.:108	Party Name: VISION POLYMER PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2021 19.05.2021	Status: Deferred
108	HQ File : HQRNORMAPPLY 00071889AM21	RLA File: 34AA04002162AM21	Lic.No/Date: 3411000152 28-01-2021
Decision : The committee considered the case as per agenda and decided to refer the case to Technical Expert Consultant for examination and deferred the case.			

109	Case No.:109	Party Name: VISION PRODUCTS PRIVATE	Meet No/Date:1/87-ALC1/2021 19.05.2021	Status: Deferred
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D. P. Kumar
 दिजीत कुमार/DILIP KUMAR
 उप सहायक निदेश अधिकारी/Dy DGFT
 निदेश अधिकारी सहायक निदेशालय/DGFT
 कारिज एवं उद्योग विभाग
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

	LIMITED		
HQ File : HQRNORM APPLY 00074342 AM21	RLA File: 34AA04002178 AM21	Lic.No/Date: 3411000183 01/02/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. All technical details as per Appendix 4E.			

Case No.:110	Party Name: VAGMINE OVERSEAS PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2021 19.05.2021	Status: Deferred
110 HQ File : HQRNORM APPLY 00076607AM21	RLA File: 05AA04028242 AM21	Lic.No/Date:0511001101 04/02/2021	
Decision : The committee considered the case as per agenda and decided to refer the case to DPIIT for examination and deferred the case.			

Case No.:111	Party Name: SHYAMALI EXPORT	Meet No/Date:1/87- ALC1/2021 19.05.2021	Status: Deferred
111 HQ File : HQRNORM APPLY 00080416AM21	RLA File: 04AA04006232 AM21	Lic.No/Date:0411000310 09/02/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1.NET CONTENT OF EACH IMPORT ITEM IN BOTH EXPORT SEPARATELY.			
2.DETAILED MANUFACTURING PROCESS.			
3.WASTAGE AT EACH STAGE OF MANUFACTURE.			

Case No.:112	Party Name: KINGFA SCIENCE &TECHNOLOGY (INDIA) LIMITED	Meet No/Date:1/87- ALC1/2021 19.05.2021	Status: Deferred
112 HQ File : HQRNORM APPLY 00082758 AM21	RLA File: 31AA04006137AM21	Lic.No/Date:3111000162 12/02/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. All technical details as per Appendix 4E.			

Case No.:113	Party Name: AVERY DENNISON (INDIA) PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2021 19.05.2021	Approved
113			

A. K. Kumar
 Director General, DILIP KUMAR
 Dy. Secy. to Govt. of India, Dy. Secy. to Govt. of India
 Ministry of Commerce & Industry
 Udyog Bhawan, New Delhi

HQ File : HQRNORM
APPLY 00067249AM21

RLA File: 05AA04024847
AM21

Lic.No/Date:0511000880
21/01/2021

Decision : Based on the examination of the case of firm by Technical Expert Consultant (SK) in File No. HQRNORMAPPLY00067249AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
SELF ADHESIVE FILM((115 GSM +/-10%))	2000000Sq.meter	COATED BOPP FILM (41 GSM +/- 10%)	2080000Sq.meter
SELF ADHESIVE FILM((114 GSM +/-10%))	2000000Sq.meter	GLASSINE PAPER (57 GSM +/- 10%)	2080000Sq.meter
SELF ADHESIVE FILM((119 GSM +/-10%))	1500000Sq.meter	SOLPRENE (Butadiene-styrene polymer)	7329 Kg
SELF ADHESIVE FILM((130 GSM +/-10%))	800000Sq.meter	WESTREZ 5101P (Styrene-Isoprene Copolymer)	16148 Kg
SELF ADHESIVE FILM((125 GSM +/-10%))	1800000Sq.meter	COATED BOPP FILM (41 GSM +/- 10%)	2080000Sq.meter
		GLASSINE PAPER (57 GSM +/- 10%)	2080000Sq.meter
		COATED BOPP FILM (46 GSM +/- 10%)	1560000Sq.meter
		GLASSINE PAPER (57 GSM +/- 10%)	1560000Sq.meter
		SOLPRENE (Butadiene-styrene polymer)	5173 Kg
		COATED BOPP FILM (46 GSM +/- 10%)	832000 Sq. meter
		XPE 676 (Emulsion Adhesive)	22464 Kg
		GLASSINE PAPER (57 GSM +/- 10%)	832000 Kg
		COATED BOPP FILM (41 GSM +/- 10%)	1872000Sq.meter
		XPE 676 (Emulsion Adhesive)	50544 Kg
		GLASSINE PAPER (57 GSM +/- 10%)	1872000Sq.meter
		SOLPRENE (Butadiene-styrene polymer)	6898 Kg

RA may take consequential action as per Policy / Procedures.

114	Case No.:114	Party Name: PLASMIX PVT LTD	Meet No/Date:1/87-ALC1/2021 19.05.2021	Approved
	HQ File : HQRNORM APPLY 00067564AM21	RLA File: 07AA04007467 AM21	Lic.No/Date:0711000346 21/01/2021	

Dilip Kumar

Decision : Based on the examination of the case of firm by Technical Expert Consultant in File No. HQRNORMAPPLY00067249AM21, the Committee decided to ratify the license as under:-

Export item	Quantity	Import item	Quantity
POLYPROPYLENE CORRUGATED SHEET	70500Kg	POLYPROPYLENE GRANULES	71205Kg

RA may take consequential action as per Policy / Procedures.

Case No.:115 Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED Meet No/Date: 1/87-ALC1/2021 19.05.2021 Approved

HQ File : HQRNORM APPLY 00068432AM21

RLA File: 03AA04020110 AM21

Lic.No/Date:0311001192 22/01/2021

Decision: Based on the examination of the case of firm by DPIIT in File No. HQRNORMAPPLY00068432AM21, the Committee decided to ratify the license as under:-

EXPORT ITEMS	QTY	IMPORT ITEMS	Qty. Recommended per Kg of Export
62/0 - HIGH ABRASION RUBBER SHEETS	1000000 Kgs	1. NATURAL RUBBER	0.770
		2. NEOPRENE / CHLOROPRENE RUBBER	0.090
		3. ZINC OXIDE	0.021
		4. TITANIUM DI-OXIDE	0.025
		5. ANTIOXIDANT	0.009
		6. ACCELERATORS : CBS	0.009
		7. ACCELERATORS : TMTD	0.004
		8. BASE OIL T-110	0.007
		9. MAGNESIUM OXIDE	0.012
		10. GUM ROSIN	0.033

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA may take consequential action as per Policy / Procedures.

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप मंडलनिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार मंडलनिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

116	Case No.:116	Party Name: BULK LIQUID SOLUTIONS PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2021 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00068457 AM21	RLA File: 07AA04007453 AM21	Lic.No/Date:0711000348 22/01/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.				
2. PERCENTAGE WASTAGE FOR EACH OF INPUT.				
3. MANUFACTURING PROCESS STAGE WISE INDICATING WASTAGE AT EACH STAGE OF MANUFACTURE.				
4. DETAILS OF INDIGENOUS INPUT WITH QUANTITY.				
5. MATERIAL BALANCE BETWEEN IMPORT AND EXPORT TAKING IN TO ACCOUNT PROCESS WASTAGE.				
6. SPECIFIC QTY OF EACH POLYMER IN IMPORT ITEM, NO 1 AND THEIR CONTENT IN EXPORT.				

117	Case No.:117	Party Name: GRINDWELL NORTON LIMITED	Meet No/Date:1/87-ALC1/2021 19.05.2021	Status: Deferred
	HQ File : HQRNORM APPLY 00069608 AM21	RLA File: 039404000506 AM21	Lic.No/Date:0311000980 25/01/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
1.ALL TECHNICAL DETAILS AS PER APPENDIX 4E.				
2.PERCENTAGE WASTAGE FOR EACH OF INPUT.				
3. MANUFACTURING PROCESS STAG WISE INDICATING WASTAGE AT EACH STAGE OF MANUFACTURE.				
4.DETAILS OF INDIGENOUS INPUT WITH QUANTITY.				
5.NET WEIGHT OF EXPORT.				
6. CATALOUGE OF IMPORT ITEM.				

118	Case No.:118	Party Name: ORNATE PLASTICS PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2021 19.05.2021	Withdrawn
	HQ File : HQRNORM	RLA File: 242404000038	Lic.No/Date:2410042938	

Dilip Kumar
 दिलीप कुमार/DILIP KUMAR
 उप महानिदेशक विदेश व्यापार/Dy. DGFT
 विदेश व्यापार महानिदेशालय/DGFT
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

APPLY 018705000485 AM20	AM20	28/11/2019	
Decision: The committee considered the case as per agenda and noted that the case was earlier reject in NC meeting No.10/87 dated 30.12.2020. The committee decided to withdrawn the case.			

Case No.:119	Party Name: G L S FILMS INDUSTRIES PVT LTD	Meet No/Date:1/87- ALC1/2021 19.05.2021	Status: Deferred
HQ File : HQRNORM APPLY 00066793 AM21	RLA File: 05AA04025095 AM21	Lic.No/Date:0511000901 20/01/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
119	1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.		
	2. PERCENTAGE WASTAGE FOR EACH OF INPUT.		
	3. MANUFACTURING PROCESS STAG WISE INDICATING WASTAGE AT EACH STAGE OF MANUFACTURE.		
	4. DETAILS OF INDIGENOUS INPUT WITH QUANTITY.		
	5. MATERIAL BALANCE BETWEEN IMPORT AND EXPORT TAKING IN TO ACCOUNT PROCESS WASTAGE.		
	6. COMMERCIAL VALUE OF WASTAGE.		

Case No.:120	Party Name: GRINDWELL NORTON LIMITED	Meet No/Date:1/87- ALC1/2021 19.05.2021	Status: Deferred
HQ File : HQRNORM APPLY 00069609 AM21	RLA File: 039404000643 AM21	Lic.No/Date:0311000983 25/01/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
120	1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.		
	2. PERCENTAGE WASTAGE FOR EACH OF INPUT.		
	3. MANUFACTURING PROCESS STAG WISE INDICATING WASTAGE AT EACH STAGE OF MANUFACTURE.		
	4. DETAILS OF INDIGENOUS INPUT WITH QUANTITY.		
	5. MATERIAL BALANCE BETWEEN IMPORT AND EXPORT TAKING IN TO ACCOUNT PROCESS WASTAGE.		
	6. NET WEIGHT OF EACH EXPORT PRODUCT.		

7. CATALOGUE OF IMPORT ITEM INDICATING THE BASE POLYMER.

Case No.:121	Party Name: BULK LIQUID SOLUTIONS PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2021 19.05.2021	Status: Deferred
HQ File : HQRNORM APPLY 00067007 AM21	RLA File: 07AA04007291 AM21	Lic.No/Date:0711000331 20/01/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.			
121	2. PERCENTAGE WASTAGE FOR EACH OF INPUT.		
3. MANUFACTURING PROCESS STAGE WISE INDICATING WASTAGE AT EACH STAGE OF MANUFACTURE.			
4. DETAILS OF INDIGENOUS INPUT WITH QUANTITY.			
5. MATERIAL BALANCE BETWEEN IMPORT AND EXPORT TAKING IN TO ACCOUNT PROCESS WASTAGE.			
6. SPECIFIC QTY OF EACH POLYMER UNDER IMPORT ITEM NO 1 WITH THEIR NETT QTY IN EXPORT.			

Case No.:122	Party Name: R R KABEL LIMITED	Meet No/Date:1/87-ALC1/2021 19.05.2021	Status: Deferred
HQ File : HQRNORM APPLY 00069619AM21	RLA File: 03AA04019980 AM21	Lic.No/Date:0311001180 25/01/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.			
122	2. PERCENTAGE WASTAGE FOR EACH OF INPUT.		
3. MANUFACTURING PROCESS STAG WISE INDICATING WASTAGE AT EACH STAGE OF MANUFACTURE.			
4. DETAILS OF INDIGENOUS INPUT WITH QUANTITY.			
5. MATERIAL BALANCE BETWEEN IMPORT AND EXPORT TAKING IN TO ACCOUNT PROCESS WASTAGE.			
6. SPECIFIC NAME OF IMPORT ITEM 3 AND 4.			

Case No.:123	Party Name: SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2021 19.05.2021	Status: Deferred
HQ File : HQRNORM APPLY 00067219 AM21	RLA File: 03AA04019771 AM21	Lic.No/Date:0311001147 21/01/2021	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. SPECIFIC QUANTITY OF SPC TILES AND PVC TILES IN EXPORT.			
2. COMPLETE TECH DETAILS AS PER APPENDIX 4E .			
3. WASTAGE DETAILS.			
4.SPECIFIC NAME OF IMPORT WHEREVER GENERIC NAME IS GIVEN.			

Case No.:124	Party Name: SYNTHETIC PACKERS PRIVATE LIMITED	Meet No/Date:1/87- ALC1/2021 19.05.2021	Status: Deferred
HQ File : HQRNORM APPLY 018705000760AM21	RLA File: 072404000095 AM21	Lic.No/Date:0710116655 25/06/2020	
Decision : The Committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
1. ALL TECHNICAL DETAILS AS PER APPENDIX 4E.			
2. DETAILS OF OTHER INDIGENOUS INPUT WITH QTY.			
3. WASTAGE CLAIMED FOR EACH INPUT.			
4. EXACT NAME OF IMPORT ITEM NO 3 WITH CATALOUGE AND ITS CONTENT IN EXPORT.			

Case No.:125	Party Name: KANODIA TECHNOPLAST LIMITED	Meet No/Date:1/87- ALC1/2021 19.05.2021	Approved
HQ File : 018705000827AM21	RLA File: 052304000160 AM21	Lic.No/Date: 0510415082 01-09-2020	
Decision : Based on the examination of the case of firm by Technical Expert Consultant (SK) in File No. 018705000827AM21, the Committee decided to ratify the license as under:-			
Export item	Quantity	Import item	Quantity
METALLISED CAST POLYPROPYLENE FILM((10 TO 100 MICRON))	291500Kg	PROPYLENE COPOLYMERS	300245Kg
RA may take consequential action as per Policy / Procedures.			

126 Case No.:126	Party Name: WACKER	Meet No/Date:1/87-	Status:
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Del p Kuman
 दिल्ली के मुख्यमंत्री के कार्यालय
 उद्योग विभाग के निदेशक के कार्यालय/उद्योग
 विभाग के निदेशक के कार्यालय/उद्योग
 विभाग के निदेशक के कार्यालय/उद्योग
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

	METROARK CHEMICALS PRIVATE LIMITED	ALC1/2021 19.05.2021	Deferred
HQ File : HQRNORM APPLY 018705000125AM19	RLA File: 022404000004 AM19	Lic.No/Date:0210208363 25/04/2018	
Decision : The committee considered the case as per agenda and decided to refer the case to C&PC for examination and deferred the case.			

A. J. Kumar

दिल्ली, 19.05.2021
उद्योग नियंत्रण विभाग/Dy. DGFT
विदेश व्यापार निदेशालय/DGFT
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